

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM  
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.588/PUN/2019  
निर्धारण वर्ष / Assessment Year : 2014-15

Abhijit Ajit Gune,  
2184 D Ward Gune Lane,  
Shukrawar Peth, Kolhapur-416001.

.....अपीलार्थी / Appellant

PAN : AEWPG7733G.

बनाम / V/s.

The Income Tax Officer,  
Ward-1(1), Kolhapur.

.....प्रत्यर्थी / Respondent

Assessee by : (Withdrawal Application filed).  
Revenue by : Shri Sudhendu Das

सुनवाई की तारीख / Date of Hearing : 15.02.2021  
घोषणा की तारीख / Date of Pronouncement : 15.02.2021

**आदेश / ORDER**

The appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals) – 1, Kolhapur dated 29.01.2019 for the Assessment Year 2014-15.

2. Before us, the appellant filed a letter dated 03.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Pune – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 15<sup>th</sup> day of February, 2021.

**Sd/-**  
**(S. S. VISWANETHRA RAVI)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**  
**(WASEEM AHMED)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 15<sup>th</sup> February, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Kolhapur.
4. The Pr.CIT-1, Kolhapur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच,  
पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.